

ORISSA HIGH COURT

FILING REPORT AS ON :01/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	CRLA/0000089/2020	TIRABANTA KETKI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	KHARIAR /245 /2019 A.D.J.,NAWAPARA(Nuapada *) Sa/0000034/2019
2	FAO/0000096/2020	LEGAL MANAGER, M/S BAJAJ ALLIANZ INSURANCE COMPANY LTD. VS WAHID MOHAMMAD	RAMANI RANJAN MOHANTY VS	// 0 //
3	MACA/0000056/2020	NATIONAL INSURANCE CO. LTD. VS BANDITA MOHANTY	RAMANI RANJAN MOHANTY VS	// 0 //
4	MACA/0000057/2020	ORIENTAL INSURANCE CO. LTD. VS RANGABATI SETHI	SUBRAT SATPATHY VS	// 0 //
5	MACA/0000058/2020	RELIANCE G.I.CO. LTD. VS NEELADRI PRASAD ROUT	SUBRAT SATPATHY VS	// 0 //
6	MACA/0000059/2020	DIPAK RAUL VS DIPAK RAUL	M/S.S.S.RAO VS	// 0 //
7	MACA/0000060/2020	MANAGER(LEGAL),BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VS NIRANJAN@PRADIPTA KUMAR BHANJA	RAMANI RANJAN MOHANTY VS	// 0 //
8	RSA/0000034/2020	KARTICK SING VS STATE OF ODISHA	M/S. D.P.MOHANTY VS	// 0 //
9	STREV/0000005/2020	STATE OF ODISHA VS M/S. AB READY MIX INDIA PVT. LTD.	S.C. (COMMERCIAL TAXES) VS	// 0 //
10	WA/0000064/2020	M/S. ODISHA POWER TRANSMISSION CORPORATION VS AKSHAYA KU.TRIPATHY	BAKIDINNAIK VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :01/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2020 LAA/93/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
2	6/2020 LAA/94/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
3	7/2020 LAA/95/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
4	7/2020 STREV/5/2020	STATE OF ODISHA-MP	S.C. (COMMERCIAL TAXES)
5	8/2020 LAA/96/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
6	8/2020 STREV/5/2020	STATE OF ODISHA-MP	S.C. (COMMERCIAL TAXES)
7	9/2020 LAA/97/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
8	10/2020 LAA/99/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
9	11/2020 LAA/98/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
10	12/2020 LAA/100/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
11	13/2020 LAA/101/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
12	14/2020 LAA/102/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
13	15/2020 LAA/103/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
14	16/2020 LAA/104/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
15	17/2020 LAA/105/2019	LAND ACQUISITION OFFICER, KALAHANDI-MP	A.S.C.
16	29/2020 CMAPL/644/2019	BISHNU MEHER-MP	ALEKH CHANDRA MOHANTY
17	30/2020 CMAPL/644/2019	BISHNU MEHER-MP	ALEKH CHANDRA MOHANTY
18	95/2020 FAO/96/2020	LEGAL MANAGER, M/S BAJAJ ALLIANZ INSURANCE COMPANY LTD.-MP	SAUBHAGINI SINGH
19	99/2020 WA/64/2020	M/S. ODISHA POWER TRANSMISSION CORPORATION LTD.-MP	TIBIKIPATNAIK
20	118/2020 MACA/56/2020	NATIONAL INSURANCE CO. LTD.-MP	RAMANI RANJAN MOHANTY
21	119/2020 MACA/57/2020	ORIENTAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
22	120/2020 MACA/58/2020	RELIANCE G.I.CO. LTD.-MP	SUBRAT SATPATHY
23	121/2020 MACA/59/2020	DIPAK RAUL-MP	M/S.S.S.RAO
24	122/2020 MACA/59/2020	DIPAK RAUL-MP	M/S.S.S.RAO
25	123/2020 MACA/60/2020	MANAGER(LEGAL),BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	SAUBHAGINI SINGH
26	124/2020	MANAGER(LEGAL),BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	SAUBHAGINI SINGH

27	MACA/60/2020 196/2020 CRLMC/294/2020	SILU@GIRIDHARI BEHERA-MP	C.R.DAS
28	1678/2020 WP(C)/17226/2006	SHANTI KU.AGARWAL-MP	M/S.PRAKASH R.BARIK
29	191/2020 ABLAPL/11379/2019	JHUNA LENKA-MP	